

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5917  
ANSWERED ON:02.05.2013  
LEGAL ASSISTANCE  
Lal Shri Kirodi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the criteria fixed by the Government to seek free legal assistance from legal assistance scheme to poor, undertrial prisoners, women and SC/ST persons;
- (b) the State/UT-wise number of persons who got benefits under this scheme in the country especially in Rajasthan during the last three years;
- (c) the State/UT-wise number of applications received, approved, rejected and pending regarding free legal assistance during the said period; and
- (d) the State/UT-wise details of the financial assistance provided in different States/UTs under Legal Services Authority Act, 1987 during the last three years?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a): Under Section 12 of Legal Services Authorities Act, 1987 the following persons are entitled to free legal services:  
(i) a member of a Scheduled Caste or Scheduled Tribe; (ii) a victim of trafficking in human beings or begar as referred to in article 23 of the Constitution; (iii) a woman or a child; (iv) a person with disability as defined in clause (i) of section 2 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (1 of 1996); (v) a person under circumstances of undeserved want such as being a victim of a mass disaster, ethnic violence, caste atrocity, flood, drought, earthquake or industrial disaster; (vi) an industrial workman; (vii) a person in custody, including custody in a protective home within the meaning of clause (g) of section 2 of the Immoral Traffic (Prevention) Act, 1956, or in a juvenile home, or in a psychiatric hospital or psychiatric nursing home within the meaning of clause (g) of section 2 of the Mental Health Act, 1987; or (viii) a person in receipt of annual income as may be prescribed by the State Government, if the case is before a court other than the Supreme Court and as may be prescribed by the Central Government, if the case is before the Supreme Court.
- (b)& (c): The information is being collected and will be laid on the Table of the House.
- (d): A statement showing the details of the funds provided by National Legal Services Authority to various States/Union Territories during the last three financial years is enclosed as Annexure.

Annexure Details of the grants provided by the National Legal Services Authority to the State Legal Services Authorities during the last three financial years viz. 2010-11, 2011-12 and 2012-13.

S. No.	Name of the State	Legal 2010-11	2011-12	2012-13	No. Services Authority (Rs.)	(Rs.)	(Rs.)
1	Andhra Pradesh	10667983	15000000	15000000	2	Arunachal Pradesh	3100000 7500000 2500000
3	Assam	9750000	15000000	13800000	4	Bihar	9600000 15000000 12500000
5	Chhattisgarh	7600000	15000000	5000000	6	Goa	1875163 8000000 2500000
7	Gujarat	9100000	1000000	15000000	8	Haryana	8183395 14000000 17500000
9	Himachal Pradesh	9950000	13000000	7500000	10	Jammu & Kashmir	5704000 15000000 12500000
11	Jharkhand	9100000	15000000	7500000	12	Karnataka	8600000 15000000 10000000
13	Kerala	8600000	14331350 17500000	14	Madhya Pradesh	10100000 15000000 22500000	
15	Maharashtra	8600000	15000000	15000000	16	Manipur	3100000 9000000 7500000
17	Meghalaya	2600000	9000000	7500000	18	Mizoram	3600000 9000000 7500000
19	Nagaland	3100000	9000000	7500000	20	Orissa	8600000 15000000 15000000
21	Punjab	7950000	14000000	15000000	22	Rajasthan	8600000 15000000 15000000
23	Sikkim	3600000	9000000	7500000	24	Tamil Nadu	8600000 15000000 17500000
25	Tripura	4100000	10000000	7500000	26	Uttar Pradesh	4600000 15000000 10000000
27	Uttaranchal	4100000	13000000	7500000	28	West Bengal	10600000 15000000 17500000
29	Andaman & Nicobar Islands	1000000	3300000	500000	30	U.T. Chandigarh	1300000 6000000 3000000
31	Dadra & Nagar Haveli	1000000	3500000	500000	32	Daman & Diu	1000000 3500000 500000
33	Delhi	6000000	13000000	12500000	34	Lakshadweep	1000000 3000000 500000
35	U.T. of Puducherry	3000000	6200000	7500000			